GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:711
ANSWERED ON:29.02.2000
DEFECTION OF DRUG TRAFFICKING CASES
INDRAJIT GUPTA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of drug trafficking cases have been detected recently in Delhi by the Delhi Police/custom personnel;
- (b) if so, the number of cases detected and drugs seized during 1999 and 2000 so far; and
- (c) the details of effective preventive measures being taken by the Government to check this menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

HASHISH 16 03 34.340 Kgs. 5.85 (KGs)

- (a) &(b) Yes, Sir. The details are indicated in the attached statement.
- (c) The measures taken by the Central Government to put an effective check on drugtrafficking include maintenance of the utmost vigilance by the enforcement agencies; imparting training to enforcement staff to improve their effectiveness; strict watch on the activities of drug smugglers and peddlers as also on criminals released from jail; creation of a special Narcotics Cell by Customs Department at Indira Gandhi International Airport and creation of a Narcotics Cell in Delhi Police.

STATEMETN REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 711 T ANSWERED ON 29.02.2000.

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YEAR CASES PERSONS CHARAS OPIUM GANJA SMACKS POPPY BHANG ACETIC ANHYDRIDE REGISTERED ARRESTED (KGs) (KGs) (KGs) HEROIN HEAD (CHEMICAL) UNDER NDPS ACT (KGs) (KGs) (KGs) (KGs)

A: DELHI POLICE

1999 676 745 73.347 12.805 222.940 58.625 581.675 13.000 -

2000

(UPTO 15.2.00)136 147 156.020 - 20.900 5.558 - 21.000 96 Ltrs.

B: CUSTOMS

NO. OF CASES REGISTERED QUANTITY 1999 2000 1999 2000 (UPTO 15.2.2000)

(UPTO 15.2.2000) (UPTO 15.2.2000)

HEROIN 07 13 9.086 (KGs) 9.71 KgS
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LAROZEPAM 03 - 692930 Tablets -

DIAZEPAM 01 - 5000 Tablets -

C: DIRECTORATE OF REVENUE INTELLIGENCE

NO. OF CASES REGISTERED QUANTITY

1999 2000 1999 2000 (UPTO 15.2.2000) (UPTO 15.2.2000)

GANJA 01 - 95 (KGs) -